

NATIONAL COMPANY LAW TRIBUNAL  
SINGLE BENCH  
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD AT 10.30 AM ON

20.08.2018

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER - JUDICIAL

APPLICATION NUMBER : MA/208/IB/2018



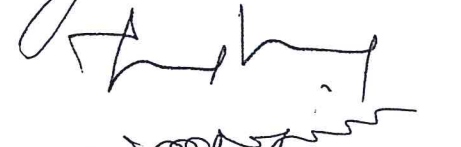

PETITION NUMBER : CP/511/IB/2017

NAME OF THE APPLICANT : AJAY AGARWAL & 1

NAME OF THE RESPONDENT : V.NAGARAJAN (IN THE MATTER OF ASHOK  
MAGNETICS LTD)

UNDER SECTION : 60

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

1.	M. L. Ganesan	For SBI, CBI PD	
2.	Jayesh B. Desai	For Ajay Agarwal	
3.	J. MANIVANMAN	COUNSEL FOR RP	
4.	V. NAGARAJAN	RP	

**ORDER**

Counsels for both the parties present. RP present along with his counsel. Matter is posted for final arguments. It may noted that no further adjournment will be granted. Put up on **24.08.2018 at 2.30 P.M.**

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(CH. MOHD. SHERIFF TARIQ)  
MEMBER (JUDICIAL)